### GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

### **UNSTARRED QUESTION No. 2629** TO BE ANSWERED ON: 14.12.2021

# ASSISTANCE FOR WELFARE OF PHYSICALLY CHALLENGED

### 2629: SHRI GNANATHIRAVIAM S.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether assistance is being provided for the welfare of physically challenged people to various organizations in the country;

(b) if so, the amount released and spent during each of the last three years and the current year; and(c) the details of organisations to which assistance were provided for the purpose during the said period along with the projects and amounts released?

#### ANSWER

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a) Yes, Sir. Relief to the persons with disabilities is a State subject by virtue of entry '9' of the State list of the Constitution of India. However, the Central Government supplements the efforts of the State Governments for the welfare of persons with disabilities. The Department of Empowerment of Persons with Disabilities implements various Central Sector Schemes and also non-scheme initiatives for the welfare of Persons with Disabilities including physically challenged people. The major schemes of the Department are; Deendayal Disabled Rehabilitation Scheme, Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances, Scholarship for Students with Disabilities, Scheme for Implementation of Persons with Disabilities Act and schemes of National Trust. These schemes are being implemented through various implementing agencies including institutes/organisations under the Department and Voluntary Organisations throughout the country.

(b) and (c) The details of funds released during last three years and current year to various organisations under Schemes/Non-Schemes initiatives of the Department for the welfare of Persons with Disabilities are as under:-

	(Amount in Rs. crore)			
	Financial Year			
	2018-19	2019-	2020-	2021-22
Details of Organisations	Amount	20	21	Amount
		Amount	Amount	(as on
				30.11.2021)
National Institutes under the Department	286.88	288.19	254.52	158.63
Composite Regional Centres under the Department	68.22	53.05	24.79	28.39
National Trust, a Statutory Body under the Department	16.23	20.00	29.80	14.86
Artificial Limbs Manufacturing Corporation of India, a	182.47	171.96	153.73	80.00
central Public Sector Enterprises under the Department				
National Handicapped Finance and Development	21.16	0.00	0.00	0.00
Corporation, a central Public Sector Enterprises under the				
Department				
Voluntary Organisations across the country	102.25	111.41	94.86	37.99
Total	677.21	644.61	557.70	319.87